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Title: Need to amend 6th Schedule to empower Tripura Tribal Autonomous District Councils.

SHRI JITENDRA CHAUDHURY (TRIPURA EAST): Mr. Deputy Speaker, Sir, I would like to raise a very important issue. Tripura Tribal Autonomous District Council was constituted under the Sixth Schedule provision of the Constitution in 1982. But in the course of time it has become obvious that the aspirations of the people are not met by that. During the last Budget Session the Government of India was supposed to bring a Bill for amending the Sixth Schedule and to give funds and also to empower the TTADC. I would urge upon the Union Government to expedite it and enact the legislation if not in this Session, at least in the next Session so that the aspirations of 11 lakh tribal people of our State. TTADC may be empowered so that the entire State may be developed and more funds may be released to the Tripura Tribal Autonomous District Council.

Thank you.

HON. DEPUTY SPEAKER:

Kunwar Pushpendra Singh Chandel is permitted to associate with the issue raised by Shri Jitendra Chaudhury.